

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.187/2013

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th October 2017, 10.30 A.M

Name of the Company	Nand Kishor Bhutra. -Versus- Mangalahat Construction & Builders Pvt Ltd & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

RAJ RATNA SEN, Adv.

D.N. SHARMA, Adv.

NEHA SOMANI, PCS

} RI to
R5

Sunok Mitra, Adv

Priyanka Chowdhury, Adv

} Unipon Merchants
(P) Ltd.

17/10/2017
Chowdhury Adv.

1. A. Kanodia, Adv
S. Sarkar, Adv
A. Das, Adv

} For Gajanan Agency Service Ltd

Adv
17/10/17

1. NITU PODDAR, PCS

} Petitioner

Nitu Poddar
17/10/17

1. Ms. Dwidhiti Bhaduri, Adv.
2. Mr. Prashanta Naskar, Adv.

} For Gajanan Agency
Service Ltd.
Applicant in IA. 47/2017

12/10/17

P.T.O.

ORDER

Ld. Counsel for the petitioners and the respondent nos. 1 to 5 are present.

Pr. CS. Appearing for the petitioner has sought leave of the Court for incorporating the amendment in compliance of the order dated 08/09/2017. In spite of sufficient time petitioner has failed to comply with the order. Petitioner is directed to comply with the order within 7 days from today, failing which amendment shall not be permitted.

List on 27/11/2017.



Sd

(Jinan K.R.)
Member (J)



sd

(Vijai Pratap Singh)
Member (J)